

Before the National Green Tribunal
Principal Bench, New Delhi

In the matter of

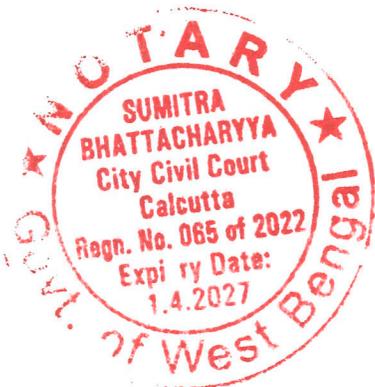
Original Application No. 693/2023

News Item titled "Pollution Control Boards are the weak link"
appearing in Deccan Herald dated 24.10.2023

Status Report in the form of an affidavit affirmed on behalf of the
Tripura State Pollution Control Board

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07 MAY 2025


(DR. BISHU KARMAKAR)
Member Secretary,
TSPCB, Agartala.

**Before the National Green Tribunal
Principal Bench, New Delhi**

In the matter of

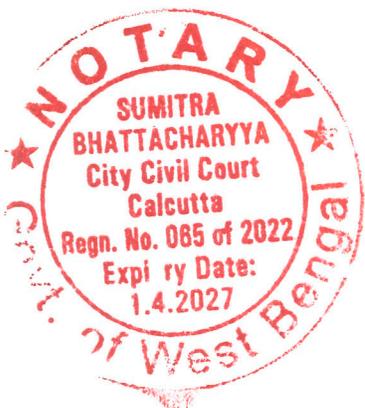
Original Application No. 693/2023

News Item titled "Pollution Control Boards are the weak link"
appearing in Deccan Herald dated 24.10.2023

Status Report in the form of an affidavit affirmed on behalf of the
Tripura State Pollution Control Board

I, Dr. Bishu Karmakar, S/o, Late Jogendra Karmakar, residing at P.O.-
Noagaon Krishnanagar-799006, Police Station- New Capital Complex,
Agartala, District- West Tripura, State – Tripura, aged about 50 years,
by occupation- Service at a statutory organization, do hereby solemnly
affirm and submit before this Hon'ble Tribunal as follows: -

1. I am the Member Secretary of the Tripura State Pollution Control Board ("TSPCB" in short). Pursuant to the observations made by the Hon'ble Tribunal on 28.01.2025 in this original application, the TSPCB was under direction to file affidavit disclosing the status of the upgradation of the laboratory infrastructure. In compliance thereof the answering deponent begs to submit the instant affidavit regarding the issues of infrastructure, resources capacity and existing staff strength of the TSPCB. In my official capacity as the Member Secretary of the TSPCB, I am competent to affirm affidavit on behalf of the TSPCB and I am otherwise competent to affirm an affidavit.
2. The strength of sanctioned posts of the TSPCB is 28 (twenty-eight). However, as on April, 2025 there are 8 (eight) vacancies in the sanctioned posts. The vacancies will be filled up following all the statutory norms. Although several initiatives were taken by the TSPCB including publication of advertisements in 2021 for filling up of vacancies in posts of one Junior Scientist and one Junior Environmental Engineer, the recruitment could not be done due to change in recruitment policy of the State Government. The vacancies shall be filled up after finalization of the Recruitment Rules of the Government of Tripura. The details of the vacancy position are as follows:

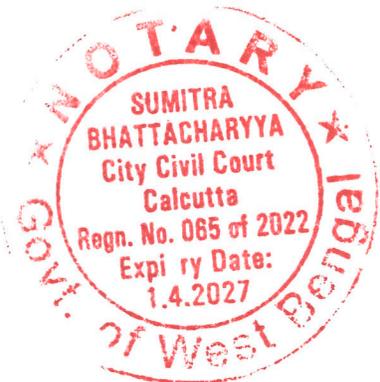


Sl. No.	No. of Sanctioned posts	No. of Vacant posts	Time line for filling the vacancy	List of Vacant Positions
1.	28	4	2025	a) Scientist-C- 1 nos. b) Junior Scientist- 1 nos. c) Junior Environmental Engineer- 1 nos. d) Upper Division Cleark- 1 nos. e) Sample Collector- 1 nos. f) Driver- 1 nos. g) Peon- 2 nos.

3. The TSPCB is having its central laboratory at its Head Office at Gorkhabasti at Agartala. The central laboratory is a sophisticated environmental laboratory to analyse various environmental parameters of water, waste water, air, noise etc. This laboratory has been set up under relevant provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981. This laboratory is functioning since the inception of the TSPCB on 01.01.1988.

The above fact has been notified by the TSPCB under its Memorandum No. F.18(28)/TSPCB/693/2752-757 dated 24.05.2024, a copy of which has been annexed herewith and marked as **annexure "R-1"**.

4. The TSPCB is also having two more laboratories at its two zonal offices at Udaipur in Gomati district and at Kumarghat in Unakoti district of the State of Tripura. Both of these South Zonal Office at Udaipur and North Zonal Office at Kumarghat are accommodated in the office building of the Department of Science, Technology and Environment of the Government of Tripura and are equipped with basic instruments whereby basic environmental parameters of collected samples are being analysed and other parameters are being analysed at the central laboratory at Agartala. The TSPCB is in the process of obtaining NABL accreditation for its laboratories and, therefore, it has engaged an agency through e-tender process. Necessary upgradation and modifications of laboratories are going on.



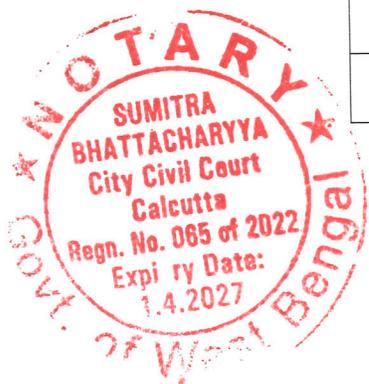
A copy of the work order issued on 30.12.2024 for ensuring necessary upgradation and modifications of the laboratories of the TSPCB for obtaining NABL accreditation of the laboratories is annexed hereto and marked as **annexure "R-2"**.

Further, information about the laboratory infrastructure and equipment in details were communicated to the Central Pollution Control Board (CPCB) by the TSPCB as per the prescribed format of CPCB subsequent to order dated 28.01.2025 passed by the Hon'ble Tribunal in this instant matter.

5. Scientific officials with requisite qualifications are there in the laboratories of the TSPCB. Apart from them, Project Associates and Data Entry Operators having requisite qualifications are being engaged under National Air Quality Monitoring Programme (NAMP) and National Water Quality Monitoring Programme (NWMP) projects of the CPCB.
6. The TSPCB is equipped with necessary equipment and machineries for analysing different parameters of water, treated waste water, air samples and Noise etc. Further, the TSPCB has procured the following major instruments in 2024 and 2025 in addition to its existing facilities:

MAJOR INSTRUMENTS PURCHASED BY THE TSPCB IN 2024 & 2025

Sl. No	Name of the Instruments	Year of Purchase	Quantity
1.	Atomic Absorption Spectrophotometer	2024	01
2.	Flame Photometer	2024	01
3.	Respirable dust sampler (PM-10)	2024 & 2025	07+03
4.	Fine Particulate Mater 2.5 analyser	2024 & 2025	04+03
5.	Spectrophotometer	2024	02
6.	Analytical Balance	2024	02
7.	Hot Air Oven	2024	02
8.	Dessicator	2024	02
9.	Digital Thermometer	2024	01
10.	Portable Anemometer	2024	01



7. It is further to be stated that for strengthening the TSPCB there is a proposal for creation of 40 (forty) additional Scientific and Technical posts in the TSPCB and the proposal has been concurred by the General Administration (Administrative Reforms) Department and the Finance Department of the State Government. Upon obtaining concurrence from the Council of Ministers of the State of Tripura initiative shall be taken for filling up the posts at the earliest to facilitate the TSPCB in discharging its bounden statutory responsibilities of ensuring proper and effective monitoring of environmental norms.

Copies of the documents showing concurrence of the State Government to the proposal for creation of the additional posts are annexed hereto and collectively marked as **annexure "R-3"**.

8. The deponent humbly craves leave of the Hon'ble Tribunal to submit any other documents by way of supplementary affidavits for clarifying any matter which may require further elucidation.

9. This affidavit is made bona fide and for the ends of justice.

10. The statements made in the paragraphs 1, 5 and 8 hereinabove are true to my knowledge, those made in paragraphs 2 to 4, 6 and 7 hereinabove are obtained from the records kept and maintained at the aforementioned office of the TSPCB which I verily believe to be true, and the rest are my humble submissions before the Hon'ble Tribunal.

Prepared in my Office

Amab Roy
 Advocate

The Deponent is known to me

Amab Roy
 Advocate

Bishu Karmakar
 (DR. BISHU KARMAKAR)
 Member Secretary,
 TSPCB, Agartala.

Enrolment No.
 WB/1335/2011

Enrolment No. WB/1335/2011

Solemnly Affirmed and
 Declared before me
 U/S 139 CPC (C)

Sumitra Bhattacharyya
 NOTARY

Sumitra Bhattacharyya
 Notary, Govt. of W.B.
 Regd. No. 065 of 2022
 City Civil Court, Calcutta

07 MAY 2025



Bishu Karmakar
 (DR. BISHU KARMAKAR)
 Member Secretary,
 TSPCB, Agartala.

VERIFICATION

I, Dr. Bishu Karmakar, S/o, Late Jogendra Karmakar, residing at P.O.-Noagaon Krishnanagar-799006, Police Station-New Capital Complex, Agartala, District- West Tripura, State – Tripura, aged about 50 years, by occupation- Service at a statutory organization, do hereby solemnly declare and verify that I am holding the post of Member Secretary of the Tripura State Pollution Control Board at its office 'Parivesh Bhawan' at Pandit Nehru Complex, Gorkhabasti, Post Office- Kunjaban, Agartala, West Tripura, PIN- 799006, and in my official capacity I am well acquainted with the facts and circumstances of the present case and also that the statements made in paragraphs 1, 5 and 8 hereinabove are true to my knowledge, those made in paragraphs 2 to 4, 6 and 7 hereinabove are obtained from the records kept and maintained at the aforementioned office of the TSPCB which I verily believe to be true, and the rest are my humble submissions before the Hon'ble Tribunal. I have not suppressed any material facts. I am competent to sign this Verification.

I signed this verification on this the _____ day of May, 2025 at the office of the TSPCB at Agartala.

Prepared in my office

Amab Ray

Advocate

Enrolment No. WB/1335/2011

Bishu Karmakar
 SUMITRA BHATTACHARYYA
 City Civil Court
 Calcutta
 Regn. No. 085 of 2022
 Expi. Date: 1.4.2027
 GOVT. OF WEST BENGAL

Signature of the deponent
 (DR. BISHU KARMAKAR)
 Member Secretary,
 TSPCB, Agartala.

Identified by me.

Amab Ray

Advocate

Enrolment No. WB/1335/2011



07 MAY 2025



Tripura State Pollution Control Board
(A Statutory Organization Under Government of Tripura)
Department of Science, Technology & Environment



LIFE
Lifestyle for
Environment



No.F.18(28)/TSPCB/693/2752-757

dated 24.05.2024

Memorandum

Pursuant to the provisions laid down in the Section 17(2) & Section 52 of the Water (Prevention and Control of Pollution) Act, 1974 and Section 17(2) & Section 28 of the Air (Prevention and Control of Pollution) Act, 1981, it is hereby notified that the Central Laboratory of the Tripura State Pollution Control Board situated at Parivesh Bhawan, Pandit Nehru Complex, Gorkhabasti, Agartala, West Tripura has been established and functional since the inception of the Board, i.e. from 1st January, 1988.

Bishu Karmakar
24.5.2024
(Dr. Bishu Karmakar)
Member Secretary

Copy to:

1. The PPS to the Chief Secretary, Government of Tripura for kind information.
2. The PA to the Chairman, Tripura State Pollution Control Board for kind information.
3. The PA to the Secretary, Department of Science, Technology & Environment, Government, Government of Tripura for kind information
4. All Principal Secretaries/ Secretaries/ Special Secretaries to the Government of Tripura for kind information
5. All Head of Departments for kind information
6. The Director, Science, Technology & Environment, Govt of Tripura for kind information



Address:

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti
PO. Kunjaban, Agartala, Tripura(West)
Pin: 799006

Website:

www.tspcb.tripura.gov.in/ / trpenvis.nic.in

Email:

tripuraspcb@gmail.com / hoospcb-tr@gov.in

Contact:

Chairman : 0381 - 2322462
Member Secretary : 0381 - 2325421
Head of Office : 0381 - 2322455
OCMMS Help Desk : 0381 - 2328792



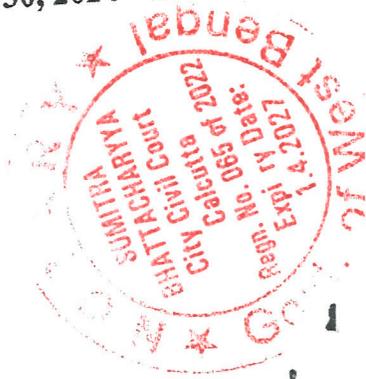
TRIPURA STATE POLLUTION CONTROL BOARD

(A Statutory Organisation Under Government of Tripura)
Department of Science Technology & Environment

December 30, 2024

No.F.19(27)/TSPCB/2015/ 8696 - 8700

To
The CALIBER MANAGEMENT SOLUTIONS
House No.-70, Flat No-2B, 2nd floor
Opp. Sankardev Kalakhetra, Panjabari Road
Guwahati-781037, Assam, India



Sub: Work Order-reg.

Name of the work: Providing consultancy services to obtain certificate of NABL accreditation (ISO-17025) for existing laboratory of TSPCB located at Parivesh Bhawan, Pandit Nehru Complex, Gurkhabasti, Agartala, West Tripura.

Ref.: Your quotation dated 10/12/2024 towards e-Tender No. 2024_TSPCB_50509_3 dated 28/10/2024.

Sir,

With reference to the subject cited above, I would like to inform you that the Competent Authority of Tripura State Pollution Control Board has accepted your negotiated quoted rate amounting to **Rs.9,95,000/- (Rupees nine lakh ninety five thousand) only** for providing consultancy services to obtain certificate of NABL accreditation (ISO-17025) for existing laboratory of TSPCB located at Parivesh Bhawan, Pandit Nehru Complex, Gurkhabasti, Agartala, West Tripura.

2. Now, you are requested to start execution of the work immediately in consultation with Sri Gautam Ghosh, Jr. Scientist TSPCB as per the rate, terms & conditions mentioned in the table below.

Sl. No.	Description	Amount (in Rs.)
1.	Scope of the service- <ul style="list-style-type: none"> ▪ Awareness of NABL Documentation ▪ Training and Indicator Monitoring ▪ Internal Audit ▪ Prepare Quality Manual (Policy Document) ▪ Prepare Procedure Manual ▪ Prepare Safety Manual ▪ Training on essential topics of NABL ▪ Indicator Monitoring ▪ Finalization of documents and verifying it contents ▪ Gap closure ▪ Corrective and preventative action ▪ Applying for NABL Accreditation for the required parameters in consultation with TSPCB. 	
2.	Consultancy fees	Rs.9,95,000/- (Rupees nine lakh ninety five thousand) only

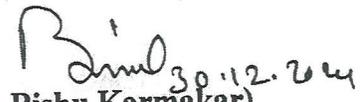
3. **Terms and Conditions:**

- a) Job for the Accreditation shall be completed within Six (6) months.
- b) Registration fee for NABL Accreditation shall be paid by the Board directly to the NABL Accreditation body.
- c) Cost for the Calibration of Laboratory Equipments, Procurement of reference standards etc. shall be borne by the Board.
- d) Prior information should be given for planning audit.
- e) Payment will be made only after completion of work (part) as mentioned in your proposal for which a bill in duplicate should be submitted to the Member Secretary, Tripura State Pollution Control Board for payment.

4. You are also requested to execute a formal agreement on Stamp Paper to the value of Rs.200/- (to be paid by the tenderer) with Tripura State Pollution Control Board within 13th January, 2025. The specimen form of agreement paper will be supplied by this office.

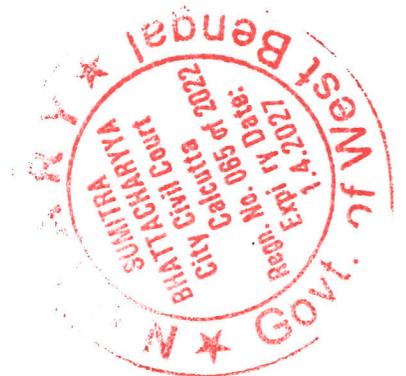
5. The first installment i.e., 30% payment will be made on completion of primary assessment work on production of Bill/Tax Invoice. The final installment i.e., rest 70% only after obtaining NABL accreditation certificate for the existing laboratory of TSPCB located at Parivesh Bhawan, Pandit Nehru Complex, Gurkhabasti, Agartala, West Tripura.

Yours sincerely,


(Dr. Bishu Karmakar)
Member Secretary

Copy to:-

1. PA to the Chairman for kind information of the Chairman, Tripura State Pollution Control Board
2. The Head of Office, Tripura State Pollution Control Board for information.
3. The DDO, Tripura State Pollution Control Board for information.
4. Sri Gautam Ghosh, Jr. Scientist, TSPCB for information.



BUFF(AR)FileNo.F.4(55)/TSPCB/2023

83

/157638/2024

The GA (AR) Department concurs with the proposal of the Science, Technology, & Environment Department for creation of 45 (forty-five) posts in different categories for the Tripura State Pollution Control Board, subject to the prior concurrence of the Finance Department and approval of the Council of Ministers.

The file bearing No. F. 4(55)/TSPCB/2023 is hereby returned.

Secretary
Science, Technology & Environment Department.

Signed by Pankaj Das
Date: 20-06-2024 12:29:18
Reason: Approved

Under Secretary to the
Government of Tripura.

Director, DSTE

[Signature]
24/6
[Signature]
25/06

~~MS, TSPCB~~

Hoo

[Signature]
25-6-2024

U.O. No. 2016/24
DATE: 20/6/24
GA(AR) Dept

U.O. No. 166 of Secretary (ST&E)
Dated 20.06.24





02/07/2024 07:53 PM

APURBA ROY
SECRETARY FINANCE

Note # 6

02/07/2024 08:15 PM

AKINCHAN SARKAR
ADDITIONAL SECRETARY

Note # 7

03/07/2024 01:31 PM

REENA DEBBARMA
UNDER SECRETARY

Note # 8

04/07/2024 12:19 PM

JYOTSNA DEBBARMA
SECTION OFFICER

Note # 9

U.O.No.339/FIN(ESTT-III)/24 Dated, 05/08/2024

Finance Department concurs for creation of 23 (twenty three) nos. various categories of **direct posts** as proposed by the department in scale followed by creation of Gr-C (direct post) on fixed pay basis by keeping the regular time scale post in abeyance through a Notification, subject to approval of the Council of Ministers.

2. The file is returned.

05/08/2024 01:45 PM

REENA DEBBARMA
UNDER SECRETARY

 Digitally Signed



SECRETARY

Note # 5

10/09/2024 12:58 PM

APURBA ROY
SECRETARY FINANCE**Note # 6**

10/09/2024 07:47 PM

AKINCHAN SARKAR
ADDITIONAL SECRETARY**Note # 7**

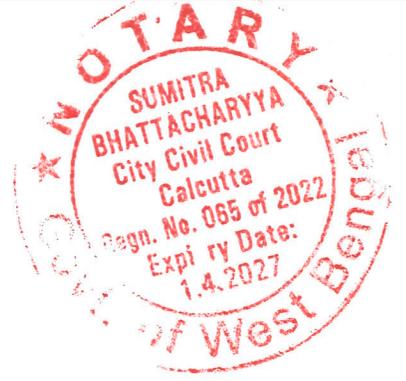
11/09/2024 11:08 AM

REENA DEBBARMA
UNDER SECRETARY**Note # 8**

U.O.No.670/FIN(Estt-III)/24 Dated,22/11/2024

Finance Department concurs with the proposal of the Department for creation of the following 17(seventeen) nos. different posts under the Tripura Pollution Control Board.

SL.no	Name of Posts	No. of post
Scientific Posts		
1	Scientist-D	01
2	Scientist-C	02
3	Scientist-B	03
4	Junior Scientist	01
5	Jr. Scientific Assistant	01
6	Sr. Laboratory Assistant	02
Technical Posts		
7	Senior Environmental Engineer/Superintendent Engineer	01
8	Environmental Engineer/ Executive Engineer	02
9	Asst. Environmental Engineer/ Assistant Engineer	03



Non-Technical Posts		
10	Head Clerk	01
Total		17

The concurrence is further subject to approval of the Council of Ministers.

2. The file is returned.

Secretary,
ST&E Deptt.

Sign

22/11/2024 03:46 PM

DINESH DEBBARMA
UNDER SECRETARY

Note # 9

22/11/2024 05:35 PM

K SASIKUMAR
SECRETARY

Note # 10

22/11/2024 06:36 PM

MAHENDER SINGH
DIRECTOR

Note # 11

25/11/2024 12:11 PM

SUSANTA BANIK
SENIOR SCIENTIFIC OFFICER CUM ADMN

VAKALATNAMA

In the High Court of Tripura
Agartala

Bishu Karmakar
(DR. BISHU KARMAKAR)
Member Secretary,
TSPCB, Agartala.



Before the National Green Tribunal
Principal Bench, New Delhi

Case No.

Original Application No. 693 of 2023
of

Appellant
Petitioner

News Item titled "Pollution Control Boards are the weak link"
appearing in Deccan Herald dated 24.10.2023
-Versus -

Respondent / Opposite Party

KNOW ALL MEN BY THESE PRESENTS that I/We The Tripura State Pollution Control Board

do hereby in my/our name/names and on my/our behalf constitute and appoint
Shri/Sarvasri ARNAB RAY, Ld. Advocate, Enrolment No. WB/1335/2011,
phone-9874246811, email: rayarnabmail@rediffmail.com as my/our
true and lawful Advocate/Advocates to appear and act for me / us in the above case to file
appeals from decree or award or order in original suit, or case or from appellate, decree or
from order in case Civil / Criminal / Revenue or any order, proceeding etc. to file written
objection in appeals/cases whenever necessary, to conduct appeal or case on my/our behalf
and for that purpose to examine witnesses and to do all acts and things whatsoever as required
to be done in connection therewith, such compromising of the above matter, depositing or
withdrawing any money in from the Court/Office, filling of any document/documents in the
Court/Offices, referring matters in dispute between the parties hereto to arbitration, withdrawing
the above matters with liberty to file appeal/cases proceeding afresh, receiving properties,
release form attachment, filling execution or miscellaneous cases, bidding at Execution Sale,
obtaining payment from the High Court, withdrawing custody and other fees and doing on
my/our behalf such other acts in the above matters as are necessary and proper.

In case of my/our failure to comply with any instruction given by my lawyer in connection with
this case the lawyer shall have no liability for any loss suffered by me/us for any adverse
order against me/us.

I/We hereby agreeing to ratify and confirm all acts so done by the said Advocate/Advocates
as my/our own acts as if done by me/us, execute this Vakalatnama on this

06th day of May 2025

Received from the client,
satisfied and accepted
- Arnab Ray -
Advocate
on 06.05.2025

ARNAB RAY
Advocate,
High Court, Calcutta,
A2/11A, Brajanath Lalish
Lane, Howrah, P.O.-Santargachi,
P.S.-Chatterjeebhab, Dist. Howrah,
State-West Bengal, PIN-711004

15


Ankan Tilak Paul
Executive Member
(Tripura High Court Bar Association)

rediffmail

4353

Mailbox of rayarnabmail

Subject: Affidavit of Tripura State PCB pursuant to order dated 28.01.2025 in OA/693/2023

From: Arnab Ray<rayarnabmail@rediffmail.com> on Wed, 07 May 2025 17:12:30

To: <mscb.cpcb@nic.in>

Cc: <tripuraspcb@gmail.com>

1 attachment(s) - Tripura_SPCB_status.pdf (22.53MB)

The Member Secretary,
Central Pollution Control Board.

Respected Sir,

In Re:

Original Application No. 693 of 2023

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023

Reference: Order of the Hon'ble National Green Tribunal, Principal Bench, dated 28.01.2025

In compliance with the order of the Hon'ble National Green Tribunal under reference hereinabove please find herewith attached a scanned copy of the affidavit of the Tripura State Pollution Control Board with copies of the annexures.

Thanking you.

Yours sincerely,
Arnab Ray,
Advocate-on-Record
For the Tripura State PCB,
Mobiles - +919874246811,
+919123731361,
E-mails: rayarnabmail@rediffmail.com, rayarnabmail@gmail.com

Enclosure: The scanned affidavit with annexures

Residential address: 42/1/4, Brajonath Lahiri Lane, Howrah, Post Office - Santragachi, Police Station - Chatterjeehat, District - Howrah, State - West Bengal, PIN - 711104

Copy to:

The Member Secretary,
Tripura State Pollution Control Board

- For kind information and record, please